

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(CA)/49(CHE)/2023
Name of Petitioner : M Ct. P. Chidambaram
&
Name of Respondent : Vs
Sivagami Holdings pvt Ltd
Section : Sec 241/242 of CA, 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

Present: Mr. A.K.Mylsamy, Ld. Counsel for Petitioner.
Mr. Anant Merathia, Ld. Counsel for R2.

List the Petition along with CP(CA)/23(CHE)/2023 for hearing on **05.06.2024**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)